

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 23.02.2024

**Misc. Application No. 612 of 2023
And
Appeal No. 629 of 2022**

Malay Bhow

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Rinku Valanju, Advocate with Mr. Amit Kumar, Advocate i/b R
V Legal for the Appellant.

Ms. Shefali Shankar, Advocate with Ms. Rasika Ghate, Mr. Dhruv
Kapadia, Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the
Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April
26, 2024.

Ms. Meera Swarup
Technical Member

23.02.2024
PTM